

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 130
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Petitioner/Applicant

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

Under Section 397/398

Order delivered on 16.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner

Mr. Virender Ganda, Sr. Adv. with Mr. Rakesh Kumar,
Ms. Chetna Bisht, Mr. Aashish Khattar & Ms. Aastha,
Advs.

For the Respondent

Mr. Peeyoosh Kalra & Mr. L.S. Aimil, Advs.
Mr. S. Janani & Mr. Nishant Kumar, Advs. For R-2
Mr. Robin R. David, Mr. Febin M Varghese & Mr.
Dhiraj Philip, Advs. for R-3

ORDER

CA-84(PB)/2019

The application shall be taken with the main case.

C.P. 78(ND)/2016

The matter may be posted for hearing before regular bench on
21.02.2019.

—sd—

(M.M.KUMAR)
PRESIDENT

—sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)